

S U P R E M E C O U R T O F I N D I A
RECORD OF PROCEEDINGS

Petition(s) for Special Leave to Appeal (C) No(s). 18294/2021

(Arising out of impugned final judgment and order dated 17-09-2021 in CWJC No. 5013/2021 passed by the High Court of Judicature at Patna)

ASHISH RAJAK

Petitioner(s)

VERSUS

THE STATE OF BIHAR & ORS.

Respondent(s)

(FOR ADMISSION and I.R. and IA No.144791/2021-EXEMPTION FROM FILING O.T. and IA No.144793/2021-PERMISSION TO FILE ADDITIONAL DOCUMENTS/FACTS/ANNEXURES)

Date : 22-11-2021 This petition was called on for hearing today.

CORAM :

HON'BLE MR. JUSTICE S. ABDUL NAZEER
HON'BLE MR. JUSTICE KRISHNA MURARI

For Petitioner(s) Ms. Indira Jaising, Sr. Adv.
Mr. Deepak Jain, Adv.
Ms. Jaspreet Aulakh, Adv.
Mr. K.B. Pradeep, Adv.
Mr. Tanpreet Gulati, Adv.
Mr. Vaibhav Manu Srivastava, AOR

For Respondent(s)

UPON hearing the counsel the Court made the following
O R D E R

Issue notice.

All appointments are subject to the outcome of these proceedings.

Tag with C.A. No. 18802 of 2017.

(NEELAM GULATI)
ASTT. REGISTRAR-cum-PS

(KAMLESH RAWAT)
COURT MASTER (NSH)